

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar Judicial)

NOTICE

No. 94/RJ/19

Dated: 14-5-19

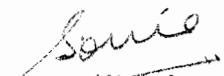
It has been observed that some officers/officials (including daily wagers) of this wing of the High Court are not adhering to the punctuality in attending the office both at the arrival as well as departure time suggesting non-compliance of this office Circular No. 37/RJ/19 dated 05.03.2019. It has further been observed that some of them often come late and some depart early without marking their attendance. In view of the same, it is impressed upon all the officers/officials (including daily wagers) of this wing of the High Court to ensure henceforth, strict compliance of the above mentioned circular for punctuality in future in attending the office. Since the biometric attendance is being monitored regularly, therefore, any deviation of the aforementioned circular as well as this notice shall be viewed seriously and show cause notice to the defaulter (s) shall be issued accordingly seeking explanation from him/her for violating the circular/notice.


(Sonia Gupta)
Registrar Judicial

No.: 1122-128/RJ/19 Dated: 14-5-19

Copy to:-

1. Worthy Registrar General, High Court of J&K, Srinagar, for information.
2. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu, for information.
3. Joint Registrar (Adm), High Court of J&K, Jammu, for information.
4. Dy. Registrar (Adm), High Court of J&K, Jammu, for information.
5. All Dy. Registrars/Assistant Registrars, High Court of J&K, Jammu, for information information and circulation among their staff concerned for strict compliance of this notice.
6. ~~HC~~ NIC, High Court of J&K, Jammu for information and to upload this notice on the High Court Website.


Registrar Judicial